



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,29th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>			
48 <a href="#">WP(C)/7447/2016</a> FIXED, WITH LCR	JUNAB ALI <b>Versus</b> UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
4)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
5)	MR N ISLAM	18-04-2024	To	30-04-2024
6)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
7)	MR. S CHETIA	20-04-2024	To	30-04-2024
8)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
9)	MR B ACHARYYA	20-04-2024	To	15-06-2024
10)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
11)	MR P C DEY	26-04-2024	To	04-05-2024
12)	MR. O LASKAR	25-04-2024	To	30-04-2024
13)	MR. B P SINHA	25-04-2024	To	03-05-2024
14)	MR. D DEKA	23-04-2024	To	29-04-2024
15)	MR. S K SINHA	25-04-2024	To	22-05-2024
16)	MR J C BORAH	26-04-2024	To	30-04-2024
17)	MR. A K PURKAYASTHA	29-04-2024	To	29-04-2024
18)	MR. S SHARMA	29-04-2024	To	29-04-2024



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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>	
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
44	<a href="#">I.A.(Civil)/1233/2024</a> (CONNECTED WITH ITEM NO.35 IN THE DAILY LIST) in Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B. KALYAN CHAKRAVARTHY AND 5 ORS	MR R SINGHA MS S PATOWARY	MR. N J KHATANIAR
<b>ADMISSION</b>				
45	<a href="#">WP(C)/3044/2023</a> FIXED	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/1211/2024</a> in WP(C)/3044/2023	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM GA, ASSAM MR. J AHMED MR R A AHMED MR M AHMED SC, BTC SC, FOREST
46	<b>WITH</b> <a href="#">WP(C)/3041/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
47	<b>WITH</b> <a href="#">WP(C)/3042/2023</a>	HASANUZZAMAN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
53 <a href="#">WP(C)/1032/2024</a> FIXED	GITUL MEDHI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, TRANSPORT DEPARTMENT, ASSAM SC. BTC
<b>HEARING</b>			
54 <a href="#">WP(C)/5131/2015</a> B/O	BIDYASING HANSE and 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
79	<a href="#">WP(C)/1525/2024</a> FIXED	SANJAY KR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ELECTION COMMISSION.
80	<b>WITH</b> <a href="#">WP(C)/1532/2024</a>	NUR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5ORS	MR B SINHA MR. H ISLAM	SC, CO OP SC, ECI
81	<a href="#">WP(C)/1982/2024</a> FIXED	NO.G/144139 WARRANT OFFICER/GD YASH PAUL <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR (r-1,2,3) DY.S.G.I.
82	<a href="#">WP(C)/2265/2024</a> B/O	JAYANTA KR. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A A R KARIM MS G.PURI MR. A DEB	SC, ELEM. EDU SC, BTC SC, FINANCE
<b>ADMISSION</b>				
83	<a href="#">WP(C)/5509/2022</a> FIXED	MOMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
84	<a href="#">WP(C)/5696/2023</a> B/O	ABDUL MOMIN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/3145/2023</a> in WP(C)/5696/2023	MD. MAHMUD AL HASSAN <b>Versus</b> ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA

**ORDERS**

85	<a href="#">Cont.Cas(C)/124/2018</a> WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006(D/O), WP(C)/4433/2001 (D/O), FIXED	GOPAL CH. BARUAH AND 16 ORS. <b>Versus</b> 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
86	<a href="#">WP(C)/4796/2022</a> B/O	SUNIL BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E)

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]****THIS BENCH WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
22	<a href="#">Crl.A./356/2023</a> (AT 10:15 AM)	SITESWAR DAS @ TUTU <b>Versus</b> THE STATE OF ASSM AND ANR.	MR. J P SHARMA	MD K RAHMAN (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/900/2023</a> <b>in</b> Crl.A./356/2023	SITESWAR DAS @ TUTU <b>Versus</b> THE STATE OF ASSM AND ANR.	MR. J P SHARMA	PP, ASSAM
<b>MOTION</b>				
23	<a href="#">AB/1003/2024</a> FIXED	SUJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
24	<a href="#">AB/1078/2024</a> (CONNECTED WITH ITEM NO. 18 AND 19 IN THE DAILY CAUSE LIST), BY SLIP	SHALIM UDDIN MOZUMDER @ DR. SALIM UDDIN MAJUMDER <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
25	<a href="#">AB/1112/2024</a> B/O	VEER YADAV <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
26	<a href="#">AB/1114/2024</a> B/O	PRAVEEN KOTHARI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S P DAS MD A ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
27	<a href="#">Bail Appln./1105/2024</a> WITH OFFICE NOTE, FIXED	VINOD BIJARNIA <b>Versus</b> THE UNION OF INDIA	MR P DAS MR. V N UPADHYAY MS P MISHRA	SC, NCB
<b>BAIL HEARING</b>				
28	<a href="#">AB/1000/2024</a> BY SLIP	MD. SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
29	<a href="#">AB/1067/2024</a> FIXED	ABHIMANU DAS @ RUP MADHURJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI MR. M SARANIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
57 <a href="#">WP(C)/4355/2023</a> B/O	BHARAT CHANDRA TALUKDAR <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIAR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
58 <b>WITH</b> <a href="#">WP(C)/639/2024</a>	ANUPAMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) SC, SEC. EDU. SC, BTC SC, G U

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
46 <a href="#">WP(C)/3923/2017</a> FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
<b>ORDERS</b>			
47 <a href="#">I.A.(Civil)/3291/2023</a> FIXED in RSA/198/2023	SITA NATH MANDAL <b>Versus</b> ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS S CHAKRABORTY (R-1 to 4) M DAS (R-1 to 4)
<b>WITH</b> <a href="#">RSA/198/2023</a>	SITA NATH MANDAL <b>Versus</b> ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
48 <a href="#">Review.Pet./9/2024</a> PERSONAL APPEARANCE AT 10:15 AM, WP(C) 2904/2017(D/O), FIXED	SMT. DAMAYANTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A C MAHANTA MR.B K JAIN MS. C AGARWAL	GA, ASSAM MR. G C BORAH (R- 3) SC, A S T C
<b>STAY MATTERS</b>			
49 <a href="#">CRP(IO)/323/2022</a> FIXED	NEELOTPAL BHATTACHARJEE AND 2 ORS. <b>Versus</b> SMT. JOBA BHATTACHARJEE	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MS. R CHOUDHURY MR. A H M R CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
3)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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18)	MR. S SHARMA	29-04-2024	To	29-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,29th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
50	<a href="#">Bail Appln./1231/2024</a> B/O	GOFUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM
<b>MOTION</b>				
51	<a href="#">Crl.Pet./495/2024</a> B/O	SIDDHESWAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID	PP, ASSAM
<b>BAIL HEARING</b>				
52	<a href="#">AB/989/2024</a> WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
53	<b>WITH</b> <a href="#">AB/931/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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17)	MR. A K PURKAYASTHA	29-04-2024	To	29-04-2024
18)	MR. S SHARMA	29-04-2024	To	29-04-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,29th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS  
IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY  
ORDERS, ADMISSION AND QUASHMENT MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">Crl.Pet./390/2024</a> B/O	DR. GUNAMANI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
<b>BAIL HEARING</b>				
55	<a href="#">AB/97/2024</a> (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST), FIXED	AKTUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
56	<a href="#">AB/938/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SUKURI KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
<b>ORDERS</b>				
57	<a href="#">Crl.Pet./49/2024</a> WITH LCR(SCANNED COPY), B/O	ELIAS KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
58	<a href="#">I.A.(Crl.)/374/2024</a> B/O in Crl.Pet./335/2024	MAHMUD HASSAN MAZUMDAR, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./335/2024</a>	MAHMUD HASSAN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/04/2024

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1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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18)	MR. S SHARMA	29-04-2024	To	29-04-2024





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**[ For Monday,29th April 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
47 <a href="#">MACApp./146/2024</a> FIXED	SMTI LALITA DEVI AGARWAL and 5 ORS, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MR J C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA
<b>BAIL HEARING (BA)</b>			
48 <a href="#">Bail Appln./1205/2024</a> FIXED	AKABBAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
<b>STAY MATTERS</b>			
49 <a href="#">Tr.P.(C)./27/2024</a> FIXED	PINKI KUMARI <b>Versus</b> SURAJ SAHA	MR. S NAG MR. N D SARMA	MR. M HAQUE MR. DITUL DAS

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Monday,29th April 2024]**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
53 <a href="#">WP(C)/2191/2024</a> FIXED	DR. ANAMYA ROY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, HIGHER EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/04/2024

1)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
2)	MR. S SINHA	18-04-2024	To	01-05-2024
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# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR MONDAY THE 29<sup>TH</sup> DAY OF APRIL, 2024 ]**

**[AT 10:15 AM]**

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**[COURT NO: 15]**

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING  
TO THE KOHIMA BENCH WILL BE DELIVERED AT  
THE PRINCIPAL SEAT THROUGH REMOTE VIDEO  
CONFERENCING AT 10:15 A.M.]**

## **JUDGMENT**

1 MAC.APP. 17/2021 THE UNITED INSURANCE CO. TAYONGCHUBA P.B. CHHETRY  
LTD PFOSEKHO PFOTTE Y.P. GUPTA

**VERSUS**

SMTI. MINU PAUL AND 4 ORS.